

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2101
ANSWERED ON 15/03/2022

START-UP VILLAGE ENTREPRENEURSHIP PROGRAMME

2101. SHRIMATI BHAVANA PUNDALIKRAO GAWALI:
SHRI SANJAY JADHAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of entrepreneurs of Self Help Groups provided loans from community development venture funds in compliance of the festival of Azadi ka Amrit Mahotsav including Maharashtra;
- (b) the number of people benefitted from the rural areas of Maharashtra under Start-up Village Entrepreneurship Programme (SVEP);
- (c) whether the entrepreneurs of the tribal area of Maharashtra have been benefitted from the said programme; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) During Azadi Ka Amrit Mahotsav celebration, a total of 2614 entrepreneurs of Self Help Groups (SHG) from 18 States were provided loans from the Community Enterprise Fund (CEF) under Start-up Village Entrepreneurship Programme (SVEP), a sub-scheme under Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), in the week of 6th to 12th September, 2021. However, no enterprise was provided CEF during the week of 6th to 12th September, 2021 in Maharashtra.

(b) to (d) SVEP is being implemented in eight blocks of Maharashtra. So far, a total of 4506 entrepreneurs have been supported. The details are as under:

S.No.	Name of Block	District	Number of Enterprises to be supported as per DPR	Total Enterprises supported as on 31st January 2022	Estimated employment generated
1	Barshi	Solapur	2,068	2,378	4,922
2	Bhokardan	Jalna	2,400	0	0
3	Jalna	Jalna	2,200	0	0
4	Kalamb	Osmanabad	1,153	0	0
5	Kelapur	Yavatmal	1,045	0	0
6	Mohol	Solapur	2,128	2,128	4,405
7	Palghar	Palghar	1,623	0	0
8	Shahapur	Thane	1,779	0	0
	Total		14,396	4,506	9,327

It may be mentioned that some areas of the Palghar block of the Palghar District and Shahapur block of the Thane District are notified Schedule V Areas.